Prices of Betamethasone formulations

76. DR. RATNAKAR PANDEY. Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 1527 given in the Rajya Sabha on 26th March, 1990 and state:

(a) what are the details of pack-wise prices of Betamethasone formulations which were stayed by the Delhi High Court;

(b) whether it is a fact that **BICP** recommended the $Price_S$ of formulations based on Betamethasone and its formulations;

(c) if so, what were the prices recommended by BICP under DPCO, 1979 for each formulation based on Betamethasone and its salts along with date of each recommendation and price of bulk drugs taken in each case;

(d) whether it is a fact that all these records have been vanished; and

(e) if so, what steps have been taken to locate these records?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) to (c) The prices of Betamethasone and its salts were fixed as follows on 12th May, 1981 based on the recommendations of the BICP: --

Rs. Ps.

(1) Betamethasone Alcohol . 113.34 per gm.

(2) Betamethasone 17-Valorate. 105	.85 per gm.
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(3) Betamethasone Di-Sodium Phosphate 226.23 per gm.

Details of the prices of formulations recommended by the BICP in 1981 based on the above price of the bulk drug are given in the attached Annexture [See Appendix CLIV, Annexure No. 6]. The prices of formulations could not be announced on account of stay granted by the Delhi High Court. (d) No, Sir.

(e) Does not arise.

77. [Transferred to the 6th May, 1990].

उत्तर प्रदेश में मस्तिष्क ज्व के कारण

मृत्यु

78. चौ_े हरि सिंह : क्या स्वास्थ्य <mark>ग्रौर परिवार फल्याण</mark> तंत्रों यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि 1989 से ग्रौर 1990 में 30 मार्च की अवधि के दौरात उत्तर प्रदेश के देवरिया ग्रौर बस्ती जिलों में मस्तिष्क ज्वर के कारण मृत्यू हुई है; ग्रौर

(ख) यदि हः, तो इस भयंकर बीमारी को रोकने के लिए सरकार द्वारा क्या उपाय किए गए हैं?

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय के इाज्य मंत्री (श्री इशोद मसूद) के (क) ग्रीर (ख) सूचना एकल को जा रही है ग्रीर सभा पटल पर रख दी जाएगी।

12.00 NOON

(The Deputy Chairman in the Chair) PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Hundred and Fifty-third Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Madam, J lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Fifty-third Session of the Rajya Sabha and assented to by the President. [Placed in Library. See No. LT 752/90]

- I. Report and Account_s (1988-89) of the M_|s. Bharat Pantra Niga_m Limited Allahabad and related papers.
- II. Report and Accounts (1988-89) of the Cycle Corporation of India Limited, Calcutta and related papers.